

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

**APPEAL NO. 290 OF 2015 & IA NOS. 11 OF 2016 &
470 OF 2015**

AND

**APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016 &
1203 of 2018**

Dated : 8th October, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 290 OF 2015 &
IA NOS. 11 OF 2016 & 470 OF 2015**

In the matter of:

BSES Yamuna Power Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Shashank Pandit for R-1

**APPEAL NO. 297 OF 2015 &
IA NO. 12 OF 2016 & 1203 of 2018**

In the matter of:

BSES Rajdhani Power Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Buddy A Ranganadhan
Mr. Raghav Chadha

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Shashank Pandit for R-1

ORDER

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondent submitted that these two appeals may be posted along with Appeal Nos. 235 of 2014 and 236 of 2014 & connected cases which are being listed for further hearing in Court-I

Submissions made learned counsel appearing for the Appellant and learned counsel appearing for the Respondent, as stated above, is placed on record.

Post these appeals in Court No.I on **12.11.2018** along with Appeal Nos. 235 of 2014 and 236 of 2014 & connected cases, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

PR/PK